

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1858 of 2018

(Sudhir Mishra Vs. The State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : XX

For the Respondents : XX

20/ 19.04.2021 Vide order dated 22.03.2021, the respondents were directed to file counter-affidavit, but the same has not been filed till date.

Further, by way of last chance, three weeks time is granted to respondents for filing counter-affidavit.

Put up this case after three weeks.

(Dr. S.N. Pathak, J.)

punit/-